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OPEN COURT

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

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Allahabad : Dated this 9th day of September, 1997

Original Application No. 155 of 1993

District : Allahabad

CURAM :-

Hon'ble Mr. Justice B.C. Saksena, V.C.  
Hon'ble Mr. S. Das Gupta, A.M.

Union of India through  
Divisional Railway Manager,  
Northern Railway, Allahabad.

(By Sri Govind Saran, Advocate)

.... Applicant

Versus

1. Commissioner, Workmen's Compensation, Act 1923.

2. Sri Shiv Prasad Son of Sri Munshi Lal  
through Sri Ganesh Shankar Tripathi Ufuc 128/2/102,  
Yashoda Nagar, Kanpur.

(By Sri G.C. Jhimgan, Advocate)

.... Respondents

ORDER (Oral)

By Hon'ble Mr. Justice B.C. Saksena, V.C.

Through this OA an award given by the Commissioner, Workmen's Compensation Act has been challenged. This Tribunal has no jurisdiction to take cognizance of this OA since under the Workmen's Compensation Act, an appeal is provided as lying before the High Court against this award of the Commissioner. The OA is accordingly disposed of as not being maintainable.

2. Nothing in this order will preclude the applicant from availing ~~of~~ the remedy before an appropriate forum in accordance with law.



Member (A)



Vice Chairman

Dube/